

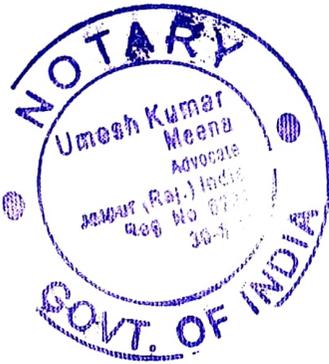
**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 687 OF 2023**

IN THE MATTER OF:

IN RE: AIR QUALITY INDEX IN VARIOUS CITIES

INDEX

S. No.	Particulars	Page Nos.
1.	Action Taken Report (ATR) on behalf of Department of Environment, State of Rajasthan.	
2.	ANNEXURE – 1 Status of the funds received under NCAP and 15 th Finance Commission and its utilisation as on 2 nd May, 2024.	
3.	ANNEXURE – 2 State Level Monitoring and Implementation Committee Minutes.	
4.	ANNEXURE – 3 Completion status of source apportionment studies of Non attainment cities	



Through its Counsel

G26W
Department of Environment

State of Rajasthan
DR. JAYSHRI KALA
GIC-AIR
Quality Management Cell

Nishant Awana

Advocate

6/2, Lower Ground Floor, Jangpura-B, Delhi

Ph- 011-35550654, +91-7838760760
nishantawana@outlook.com

Date: 02.05.2024

Place: Delhi



G26W
DR. JAYSHRI KALA
GIC-AIR
Quality Management Cell

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 687 OF 2023

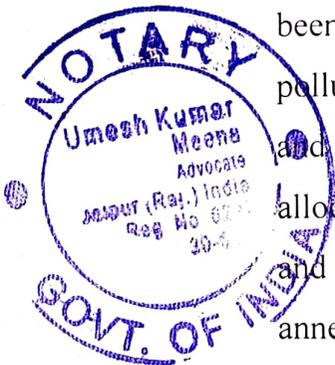
IN THE MATTER OF:

IN RE: AIR QUALITY INDEX IN VARIOUS CITIES

ACTION TAKEN REPORT (ATR) ON BEHALF OF DEPARTMENT
OF ENVIRONMENT, STATE OF RAJASTHAN

MOST RESPECTFULLY SHOWETH:

1. The instant Action Taken Report is being filed on behalf of Department of Environment, State of Rajasthan in compliance of Order dated 19.02.2024 passed by this Hon'ble Tribunal in the above noted matter.
2. In terms of the previous order dated 19.02.2024, updated status of the funds received under NCAP and 15th Finance Commission and its utilisation is annexed herewith and marked as ANNEXURE – 1.
3. State of Rajasthan has five non-attainment cities namely Jaipur, Jodhpur, Kota, Udaipur & Alwar. Source Apportionment Study for Jaipur city has been completed. As per outcome of the study the major source of air pollution is road dust and its contribution is 72 % in emission of P.M. 10 and 47 % in emission of P.M. 2.5 in Jaipur City. Therefore, fund was allocated on the dust mitigation activities by the State Level Monitoring and Implementation Committee (SLMIC). The minutes of SLMIC is annexed herewith and marked as ANNEXURE – 2. The latest status of



ATTESTED

NOTARY PUBLIC IN CHARGE
NEW DELHI

02 MAY 2024


DR. JAYSHRI KALA
GIC-AIR
Quality Management Cell

source apportionment studies of remaining cities is annexed herewith and marked as ANNEXURE – 3.

4. Source Apportionment Study for Jaipur city has been completed and pollutant source contribution out of 100% is given as below:

For PM₁₀

- Road dust: 72.0%
- Vehicular Emission: 8.0%
- Industry: 8.0%
- Construction & Demolition: 4.0%
- Domestic: 2.0%
- MSW Burning: 2.0%
- Hotels & Restaurants, Open Area Soil Dust and Mineral mines: 1.0% each.
- Others (DG sets, Apartments, Banquet Hall, Hospitals, Brick Kiln etc.): 3.0%

For PM_{2.5}

- Road dust: 47.0%
- Vehicular Emission: 20.0%
- Industry: 19.0%
- Construction & Demolition: 2.0%
- Domestic: 5.0%
- MSW Burning: 3.0%
- Hotels & Restaurants: 2.0%.
- DG Sets: 1.0%
- Others (Apartments, Banquet Hall, Hospitals, Brick Kiln etc.): 1.0%



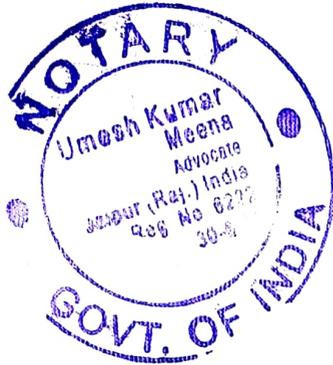
5. The detail of contribution of polluting source in terms of identifying pollutant can be revealed after completion of the source apportionment studies of the rest of four cities. The action plan of all the five non-attainment cities will be revised according to the outcome of the studies.

NOTARY PUBLIC
JAYSHRI KALA
GIC-AIR
Quality Management Cell

02 MAY 2024

DR. JAYSHRI KALA
GIC-AIR
Quality Management Cell

6. As per outcome of the Source Apportionment Study of Jaipur city, the major source of air pollution is road dust, as mentioned above. The fund is also allocated and utilized under dust mitigation activities in Jaipur city.



Date: 02.05.2024

Place: Delhi

Department of Environment
State of Rajasthan
DR. JAYSHRI KALA
GIC-AIR
Quality Management Cell
Nishant Awana

Through its Counsel

Advocate
6/2, Lower Ground Floor, Jangpura-B, Delhi
Ph- 011-35550654, +91-7838760760
nishantawana@outlook.com

DR. JAYSHRI KALA
GIC-AIR
Quality Management Cell

WITNESSED

NOTARY PUBLIC JAIPUR
GOVT. OF INDIA
02 MAY 2024

1601

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 687 OF 2023

IN THE MATTER OF:

IN RE: AIR QUALITY INDEX IN VARIOUS CITIES

AFFIDAVIT IN SUPPORT

I, Dr. Jayshri Kala, w/o Sh. Satish Pipralia, aged about 45 years, working as Group-In-Charge, Air Quality Management Cell with RSPCB available at 4 - Institutional Area, Jhalana Doongari, presently at Jaipur, Rajasthan, do hereby solemnly affirm and declare as under:

1. That I am the Officer in Charge for the above noted matter and have been duly authorized in this regard. I am well conversant with the facts of the case, and, hence, competent to affirm this affidavit.
2. That the contents of the accompanying ATR have been drafted by my counsel under my instructions. Facts stated therein are true to my knowledge and the legal submissions made therein are based on the advice received and believed to be correct. Nothing material has been concealed therein.



Verification:

Verified at Jaipur on this 2nd day of May, 2024, that the contents of the above affidavit are true and correct to my knowledge and belief and as per the official records available. I say that no part of it is false and nothing material has been concealed therefrom.

DEPONENT
DR. JAYSHRI KALA
GIC-AIR
Quality Management Cell

ATTESTED

NOTARY PUBLIC, JAIPUR
02 MAY 2024

DEPONENT
DR. JAYSHRI KALA
GIC-AIR
Quality Management Cell

The fund received under NCAP and its utilization as on 28th April 2024 as per PRANA portal

Amount Received under NCAP to Rajasthan state (In Cr)			
Financial Year	NCAP Scheme	15 th Finance Commission	Total
FY 2019-20	18.12	0	18.12
FY 2020-21	3.8	140.5	144.3
FY 2021-22	0	140.5	140.5
FY 2022-23	18.46	208.44	226.9
FY 2023-24	17.21	0	17.21
FY 2024-25	0	25.5	25.5
Total	57.59	514.94	572.53

FY	Fund utilization Under XVFC scheme (in Crores)				
		Jaipur	Jodhpur	Kota	Total
2020-21	Received	82.5	31	27	140.5
	Utilized	0	0	0	0
2021-22	Received	82.5	31	27	140.5
	Utilized	4.18	2.1	5.21	11.49
2022-23	Received	154.85	12.34	41.25	208.44
	Utilized	143.85	34.6	36.92	215.37
2023-24	Received	0	0	0	0
	Utilized	155.11	21.72	22	198.83
2024-25	Received	0	25.5	0	25.5
	Utilized	0	0	0	0
Total	Received	319.85	99.84	95.25	514.94
	Utilized	303.14	58.42	64.13	425.69

Financial Year	Fund Detail	Fund utilization Under NCAP Scheme (in crore)					Total
		Jaipur	Jodhpur	Kota	Alwar	Udaipur	
2019-20	Received	6.0	6.0	6.0	0.06	0.06	18.12
	Utilized	0	0	0	0	0	0
2020-21	Received	0	0	0	1.9	1.9	3.8
	Utilized	0.69	0.74	1.60	0	0	3.03
2021-22	Received	0	0	0	0	0	0
	Utilized	5.01	4.00	4.04	0.04	1.20	14.29
2022-23	Received	0	0	0.2	7.66	10.6	18.46
	Utilized	0.3	0.62	0.3	1.65	0.75	3.62
2023-24	Received	0	0	0	12.27	4.94	17.21
	Utilized	0	0	0.02	4.89	7.98	12.89
Total	Received	6.0	6.0	6.2	21.89	17.50	57.59
	Utilized	6.0	5.35	5.96	6.58	9.94	33.83

1603

Government of Rajasthan
Local Self Government Department

(Directorate of Local Bodies, Rajasthan, Jaipur)

G-3, Rajmahal Residency, Near Civil lines, Railway Crossing, Jaipur

Tel No.: +91 141 2222469 Fax No.: +91 141 2222403 web site : www.lsgraj.org

No: F 55 ()/CE/DLB/SLMIC/22/ 100518

Date: 14/11/2022

Minutes of Meeting

The 6th meeting of State Level Monitoring and Implementation Committee (SLMIC) was held under the Chairmanship of Principal Secretary, Environment & Climate Change Department, GoR on 21.10.2022 to review the progress of non-attainment cities under National Clean Air Programme (NCAP) & 15th Finance Commission Challenge Fund.

The meeting was attended by the following officials:

1. Shri Joga Ram, Secretary, LSG
2. Shri Arun Vyas, Chief Engineer, DLB
3. Shri Bhupendra Mathur, Chief Engineer, DLB
4. Shri Rakesh Mathur, Deputy Director, Environment & CC Department
5. Shri Anil Singhal, Chief Engineer, Municipal Corporation, Jaipur (Greater)
6. Shri S.K. Verma, Addl. Chief Engineer, Municipal Corporation, Jaipur (Heritage)
7. Shri Rajendra Agarwal, Executive Engineer, Municipal Corporation, Jaipur (Greater)

In addition to the above officials, the meeting was attended by the following officials (Through VC)

1. Commissioner, Municipal Corporation, Jodhpur (North)
2. Commissioner, Municipal Corporation, Jodhpur (South)
3. Commissioner, Municipal Corporation, Kota (North)
4. Commissioner, Municipal Corporation, Kota (South)
5. Commissioner, Municipal Corporation, Udaipur
6. Commissioner, Municipal Council, Alwar
7. Sh. Sunil Kumar Meena, Scientist-D, CPCB

The following points were discussed and decided:

1. It was informed that the FFC grant is being released by the Department of Expenditure, Ministry of Finance, GoI based on the Performance Assessment Reports of the cities. Therefore, the activities taken under the Annual Action Plan should be planned in a way to improve the air quality of the cities significantly. For this, the following activities shall be taken in the Annual Action Plan to be prepared for the subsequent years:
 - Up to the extent of 50% funds are to be utilized under Paving/ Repairing/ Restoration of Major roads/ Maintaining smooth and pot-hole free Paving surface.
 - Up to the extent of 25% funds are to be utilized under Covering of open areas/ Interlocking tiles work.
 - Minimum 20 % funds are to be utilized under Mechanical Road Sweeping in city area.
 - Minimum 5% funds are to be utilized for Plantation and Greening works.
 - Remaining funds to be utilized under other activities as per the NCAP/ FFC guidelines.

2. It was informed that the comments/ observations were received from CPCB regarding the information filled by cities in Annual Action Plan 2022-23. As per the comments/ observations, the Annual Action Plan for FY 2022-23 have been updated by all stakeholders on the PRANA portal. It was discussed & directed by the chair that the quarterly progress of the Annual Action Plan for FY 2022-23 shall be updated on PRANA portal as per the timelines. (Action by: RSPCB/ ULBs/ Transport Dept./ Agriculture Dept./ JDA)
3. It was informed that the MoUs with the Institutes of Reputes (IoRs) have been signed by the Non-attainment cities for the Technical Support to ULBs/RSPCB under the program. For implementation of the MoU with IoRs, the expenditure may be incurred under NCAP and FFC funds available with the non-attainment cities. It was directed by the chair that the appropriate action shall be taken for engagement of IoRs as per the guidelines issued by MoEF&CC, GoI vide Office Memorandum issued by Director, CP Division, MoEF&CC dated 22.09.2022. (Action by: RSPCB, MC Jaipur (Heritage/ Greater), MC Kota (North/South), MC Jodhpur (North/South), MC Udaipur, MC Alwar)
4. It was informed that the data regarding the Self-Assessment for the Swachh Vayu Survekshan has to be filled by the non-attainment cities on PRANA Portal by 31.10.2022. It was directed by the chair that the data shall be updated on the PRANA portal as per the timeline. (Action by: MC Jaipur (Heritage/ Greater), MC Kota (North/South), MC Jodhpur (North/ South), MC Udaipur, MC Alwar)

Meeting concluded with the vote to thanks to Chair.

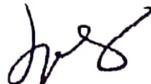

(Dr. Joga Ram)
Secretary, LSG

Date: 14/11/2022

No: F 55 ()/CE/DLB/SLMIC/22/ 100519-537

Copy to following for information:

1. PS to Principal Secretary, Environment & Climate Change Department, GoR
2. PS to Principal Secretary, UDH, GoR
3. PS to Chairman and Managing Director, JCTSL, Jaipur
4. PS to Secretary, LSG Department, GoR
5. PS to Member Secretary, RSPCB
6. PS to Addl. Director (Mines), Mining Department, GoR
7. PS to JTC (PC), Transport Department, GoR
8. PS to Dy. Director, Agriculture Department, GoR
9. PS to DCF (Plan), Forest Department, Jaipur
10. PA to Chief Engineer, DLB
11. Sh. Sunil Kumar Meena, Scientist F, CPCB
12. Commissioner, Municipal Corporation, Jaipur (Heritage)
13. Commissioner, Municipal Corporation, Jaipur (Greater)
14. Commissioner, Municipal Corporation, Jodhpur (North)
15. Commissioner, Municipal Corporation, Jodhpur (South)
16. Commissioner, Municipal Corporation, Kota (North)
17. Commissioner, Municipal Corporation, Kota (South)
18. Commissioner, Municipal Corporation, Udaipur
19. Commissioner, Municipal Council, Alwar


Secretary, LSG

S. No.	Name	Project awarded to	Status	Final Date of Submission (deadline)
1.	Source Apportionment and Carrying Capacity study in Jodhpur City	IIT Kanpur; MoU signed on 15.04.2021	<ul style="list-style-type: none"> • 2nd installment released. • IIT Kanpur vide mail dated 04.01.2024 requested to extend the deadline till 31.05.2024. • The State Board vide letter dated 18.01.2024 accepted the request of IIT Kanpur. 	31st May, 2024.
2.	Carrying Capacity Assessment: Vehicular Pollution, Industrial Emission, Population Density, Construction Activity etc. for Jaipur City	IIT Kanpur; MoU signed on 15.04.2021	<ul style="list-style-type: none"> • 2nd installment released. • IIT Kanpur vide mail dated 24.11.2024 requested to extend the deadline till 31.05.2024. • The State Board vide letter dated 01.01.2024 accepted the request of IIT Kanpur. 	31st May, 2024.
3.	Air Quality Assessment, Trend Analysis, Emission Inventory, Source Apportionment and Carrying Capacity Study in Alwar City	IIT Delhi; MoU signed on 15.04.2021	<ul style="list-style-type: none"> • 3rd installment released. • Workshop has been conducted by IIT Delhi in month of February for board officials. • The State Board Vide mail dated 26.02.2024 & letter dated 21.03.2024 requested IIT Delhi to submit final report. • Final report received on dated 05.04.2024. 	<ul style="list-style-type: none"> • Deadline 15th December, 2023 • Final report received on dated 05.04.2024 same shall be reviewed by expert committee to be constituted by the State Board.
4.	Comprehensive Air Quality Study, Source Apportionment of Particulate Matter and Carrying Capacity Assessment for Kota City	IIT Jodhpur; MoU signed on 18.01.2022	<ul style="list-style-type: none"> • 3rd installment released. • Final report has been received from IIT Jodhpur and same shall be reviewed by expert committee constituted by the State Board. 	<ul style="list-style-type: none"> • Deadline 31st January, 2024 • Final report has been received from IIT Jodhpur and same shall be reviewed by expert committee constituted by the State Board vide letter dated 20.03.2024.

5.	Air Quality Assessment, Trend Analysis, Emission Source Apportionment and Carrying Capacity study in Udaipur City	IIT Kanpur; MoU signed on 15.04.2021	<ul style="list-style-type: none">• 2nd installment released.• IIT Kanpur vide mail dated 04.01.2024 requested to extend the deadline till 31.05.2024.• The State Board vide letter dated 18.01.2024 accepted the request of IIT Kanpur.	31st May, 2024.
----	---	---	--	-----------------

1607



Rajasthan State Pollution Control Board

Headquarter, 4, Institutional Area, JhalanaDoongri, Jaipur-302004
Phone :0141-27168049,2716800 e-mail : member-secretary@rpcb.nic.in
HelpLineNo. : 0141-2716877



F11(588-C)/RSPCB/Lab/ 3000 - 3002

Date: 01-01-2024

Director,
Indian Institute of Technology Kanpur,
Kalyanpur
Kanpur- 208016.

Kind Attention: Sh. Mukesh Sharma, Deptt of Civil Engineering, IIT, Kanpur

Subject: - Carrying Capacity Assessment: Vehicular Pollution, Industrial Emission, Population Density, Construction Activity etc., for Jaipur City-reg.

Reference: - (i) Minutes of the Meeting dated 17.11.2023.

(ii) Your E-mail dated 24.11.2023.

Sir,

As per the above, the progress report along with your request to extend the timeline of the project titled "Carrying Capacity Assessment: Vehicular Pollution, Industrial Emission, Population Density, Construction Activity etc., for Jaipur City" till 31.05.2024 has been received vide above referred mail.

In this regard, it is to inform you that the State Board has accepted your request regarding extension of timeline of the project till 31.05.2024 at no additional cost. Further on analyzing the progress report, in the specific chapter on Road Dust no actionable point was mentioned therein. Therefore you are requested to revisit the report and suggest some concrete points to mitigate Road Dust.

Yours Sincerely

(Vijai N.)

Member Secretary

Date: 1-1-24

F11(588-C)/RSPCB/Lab/ 3000 - 3002

Copy to following for information and further necessary action:

1. P.S. to Chairperson, RSPCB, Jaipur.
2. Sr. P.A. to Member Secretary, RSPCB, Jaipur.
3. Sh. Mukesh Sharma, Deptt of Civil Engineering, IIT, Kanpur

o/c

RajKaj Ref
5242821



Signature valid

Member Secretary
Digitally signed by Vijai
Designation: Member Secretary
Date: 2024.01.01 17:28:43 IST
Reason: Approved



Rajasthan State Pollution Control Board

Headquarter, 4, Institutional Area, JhalanaDoongri, Jaipur-302004
Phone :0141-27168049,2716800 e-mail : member-secretary@rpcb.nic.in
HelplineNo. : 0141-2716877



F11(588D)/RSPCB/LAB/ 3235-3240

Date : 18/1/24

Shri Mukesh Sharma,
Professor,
Department of Civil Engineering,
Indian Institute of Technology,
Kanpur.

Sub.: -Air Quality Assessment, Trend Analysis, Emission Inventory and Source Apportionment and Carrying Capacity Study in Jodhpur City -reg.

Ref.: - (i) MoU of the study dated 15.04.2021.
(ii) Your email dated 04.01.2024.

Sir,

As per the MoU signed between RSPCB, Jaipur and IIT, Kanpur for the study "Air Quality Assessment, Trend Analysis, Emission Inventory, Source Apportionment and Carrying Capacity Study in Jodhpur City" on 15.04.2021 the timeline of the project was 18 months from the date of release of first instalment i.e. December 2022 (as first instalment was released on 21.06.2021). Subsequently, an extension up to 30.11.2023 was accorded by this office vide letter dated 16.08.2023.

In this context, in view of need of the study and reasons for delay cited in your email under reference, your request for extension of the time period of the study is accepted with condition that the final report of the study "Air Quality Assessment, Trend Analysis, Emission Inventory, Source Apportionment and Carrying Capacity Study in Jodhpur City" shall be submitted by 31.05.2024.

Yours Sincerely,

(Vijai N)
Member Secretary

Copy to the following for information: -

1. PS to Chairperson, RSPCB, Jaipur.
2. PS to Member Secretary, RSPCB, Jaipur.
3. CAO/DDO, RSPCB, Jaipur.
4. Regional Officer, Regional Office, RSPCB, Jodhpur.

Member Secretary

o/c

Signature valid



Digitally signed by N. Vijai
Designation: Member Secretary
Date: 2024.01.16 17:45:13 IST
Reason: Approved

1609



Rajasthan State Pollution Control Board

Headquarter, 4, Institutional Area, JhalanaDoongri, Jaipur-302004
Phone :0141-27168049,2716800 e-mail : member-secretary@rpcb.nic.in
HelplineNo. : 0141-2716877



F11(588C)/RSPCB/LAB/ 3230 - 3234

Date : 18/11/2024

Shri Mukesh Sharma,
Professor,
Department of Civil Engineering,
Indian Institute of Technology,
Kanpur.

Sub.: -Air Quality Assessment, Trend Analysis, Emission Inventory and Source Apportionment and Carrying Capacity Study in Udaipur City -reg.

Ref.: - (i) MoU of the study dated 15.04.2021.

(ii) Your email dated 04.01.2024.

Sir,

As per the MoU signed between RSPCB, Jaipur and IIT, Kanpur for the study "Air Quality Assessment, Trend Analysis, Emission Inventory, Source Apportionment and Carrying Capacity Study in Udaipur City" on 15.04.2021 the timeline of the project was 18 months from the date of release of first instalment i.e. December 2022 (as first instalment was released on 21.06.2021). Subsequently, an extension up to 30.11.2023 was accorded by this office vide letter dated 16.08.2023.

In this context, in view of need of the study and reasons for delay cited in your email under reference, your request for extension of the time period of the study is accepted with condition that the final report of the study "Air Quality Assessment, Trend Analysis, Emission Inventory, Source Apportionment and Carrying Capacity Study in Udaipur City" shall be submitted by 31.05.2024.

Yours Sincerely,

(Vijai N)

Member Secretary

Copy to the following for information: -

1. PS to Chairperson, RSPCB, Jaipur.
2. PS to Member Secretary, RSPCB, Jaipur.
3. CAO/DDO, RSPCB, Jaipur.
4. Regional Officer, Regional Office, RSPCB, Udaipur.

Member Secretary

o/c

Signature valid



Digitally signed by N. Vijai
Designation: Member Secretary
Date: 2024.01.16 17:47:41 IST
Reason: Approved